

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2410**  
ANSWERED ON 10.08.2023

**REJUVENATION OF OLD TEMPLES IN THE COUNTRY**

2410. SHRI JAGGESH:

Will the Minister of CULTURE be pleased to state:

- (a) whether it is a fact that there are huge number of centuries old temples in the country which are in debilitated condition and needs rejuvenation;
- (b) whether the Central Government in consultation with State Governments has prepared a comprehensive list of such old temples;
- (c) if so, the number of temples identified for rejuvenation across the country, State-wise;
- (d) the steps taken by Government to protect centuries old temples in the country to preserve the cultural heritage; and
- (e) if so, the details thereof?

**ANSWER**

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION  
(SHRI G. KISHAN REDDY)

- (a) There are 3696 Centrally Protected Monuments including temples under the jurisdiction of Archaeological Survey of India (ASI) in the country. There is no temple in debilitated condition under the jurisdiction of ASI and all are in good state of preservation. ASI takes up conservation work of monuments/sites including temples as per requirement and availability of resources, while following the National Conservation Policy, 2014.
- (b) No such list has been prepared by the ASI.
- &
- (c)
- (d) Necessary ASI staff is deployed for protection of historical monuments/sites including & temples. If any encroachment is noticed, legal action is initiated against the violators as per
- (e) the provisions prescribed under the Ancient Monuments and Archaeological Sites and Remains Act, 1958.

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